# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1204 TO BE ANSWERED ON JULY 27, 2023

#### SHORTAGE OF HOUSES UNDER PMAY-U

### NO.1204. SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that under Pradhan Mantri Awas Yojana Urban (PMAY-U), initially the total housing shortage was estimated at two crore houses and if so, the details thereof;
- (b) whether presently the actual demand for housing under the scheme stands at 1.23 crore and if so, the reasons therefor;
- (c) whether the Government has conducted an impact assessment survey to gauge the reasons for this gap;
- (d) whether the Government has considered that homeless people might not have availed its benefits due to non-fulfillment of eligibility conditions or requirement of land; and
- (e) if so, whether the Government has considered to amend the scheme or formulating another scheme to provide housing for the urban poor?

#### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c) The 'Land' and 'Colonisation' are State subject. The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under "Housing for All" Mission since June 2015 by providing Central assistance to supplement efforts of States/ Union Territories (UTs) for providing all weather 'pucca' houses with basic civic services to all eligible urban beneficiaries. PMAY-U has adopted a demand driven approach and there are no fixed targets. As per demand survey conducted by States/UTs, a demand of 1.12 crore houses was assessed in 2017-18. The demand of housing being dynamic in nature, additional housing demand of urban households who became eligible during the implementation of the scheme, was also covered under PMAY-U.

Hence, based on the project proposals submitted by States/ UTs, as on 10.07.2023, 118.90 lakh houses have been sanctioned under PMAY-U, out of which 112.22 lakh have been grounded for construction; of which 75.31 lakh had been completed and delivered to beneficiaries.

(d)&(e) The scheme is being implemented through four verticals, i.e., Beneficiary Led Construction (BLC); Affordable Housing in Partnership (AHP); In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines.

CLSS for Middle Income Group (MIG) under PMAY-U was from 01.01.2017, initially for one year, and was extended up to 31.03.2021. CLSS vertical for EWS/LIG was up to 31.03.2022. The beneficiary can avail benefit in any one of the above four vertical. Under AHP and CLSS verticals of PMAY-U, an EWS household which does not possess land could avail benefit.

The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

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